

- (iii) National Bank for Agriculture and Rural Development (NABARD) raised short term borrowings from the market at prevailing market rate of interest for ₹17,880.78 crore and disbursed the same under refinance for on-lending to Cooperative Banks at 4.5% rate of interest during 2016-17.

**Money laundering cases registered post demonetisation**

1831. SHRI KAPIL SIBAL: Will the Minister of FINANCE be pleased to state:

- (a) the details of the money laundering cases that were registered post demonetisation, State/UT-wise;
- (b) whether Government is aware about the money that was flushed out of the country *via* laundering since 8 November, 2016 till date; and
- (c) the details of the cases of money laundering that have been filed alongwith their present status and actions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) During post demonetisation period, the Directorate registered 33 cases under the provisions of Prevention of Money Laundering Act (PMLA), 2002. The State/UT-wise details of cases are given in the Statement (*See* below). Investigation in these cases resulted in attachment of Property worth ₹ 129.82 crore. Further Gold weighing 7.538 kg was also seized and 18 persons were arrested under the provisions of PMLA, 2002.

***Statement***

*State/UT-wise details of cases registered under PMLA, 2002*

Sl. No.	State/ UT	No. of Money Laundering Cases registered
1	2	3
1.	Rajasthan	2
2.	Maharashtra	3
3.	Tamil Nadu	1
4.	Goa	1
5.	Haryana	1

1	2	3
6.	Uttar Pradesh	1
7.	Delhi	7
8.	Bihar	1
9.	Karnataka	7
10.	Gujarat	2
11.	Andhra Pradesh	2
12.	West Bengal	4
13.	Odisha	1
TOTAL		33

#### **Pay level upgradation to Statistical Investigator Grade II and Grade I**

1832. SHRI K. SOMAPRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether any recommendation for pay level upgradation to Statistical Investigator Grade II and Grade I in SSS cadre, received from the Ministry of Statistics and PI;

(b) whether the Ministry of Finance is aware of Parliamentary Standing Committee on Finance, after a thorough examination, continuously recommended to such upgradation in their reports to arrest high attrition rate prevailing in the SSS cadre; and

(c) whether the Ministry of Finance will accept that the large number of vacancies will certainly lead to more work pressure to existing staff and will have direct bearing on the quality output?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (c). Yes, Sir. A proposal for upgradation of posts of Statistical Investigator Grade II/Junior Statistical Officer and Statistical Investigator Grade I/Senior Statistical Officer in Subordinate Statistical Service (SSS) cadre has been received from Ministry of Statistics and Programme Implementation. The 7th CPC has not made any specific recommendation for upgradation of these posts. However, at Para 7.7.75 of the Report, the 7th CPC has observed that there is a